

In the Central Administrative Tribunal
Calcutta Bench

OA No.471 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Kumaresh Brahma

Vs.

G. S. I.

For the Applicant : Mr. K. Sarkar, Advocate


For the Respondents: None

Date of Order : 30-10-98

ORDER

Id. Advocate Mr. Sarkar, appearing on behalf of the applicant, submits that the respondents did not file reply till date. None appears on behalf of the respondents. So, respondents are directed to file reply, if they think fit and proper, by next date. Otherwise, matter will be heard without reply. Accordingly, the matter is adjourned to 1.2.1999.

2. Plain copy of the order be furnished to the parties.


(D. Purkayastha)
Member(J)